

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-125(PB)/2020

IN THE MATTER OF:

New Era Advisors Pvt. Ltd.
v.
Alcobex Metals Ltd.

..... Petitioners/Applicant

..... Respondents

Order under Section 7 of IBC, 2016

Order delivered on 14.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the respondent

Mr. Abhay Kaushik, Adv.
Ms. Divya Gattani, Adv.

ORDER

At request of the Corporate Debtor counsel, list this matter for hearing on **19.01.2021**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)